

monopoly procurement scheme of the Maharashtra Government during the current year; and ,

(b) The manner in which his Ministry propose to help the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) The Central Government does not provide any financial assistance for the cotton monopoly procurement scheme of Maharashtra.

(b) Does not arise.

### Import of Man-made Fibres

2548. SHRI KALP NATH RAI: Will the Minister of COMMERCE be pleased to state:

(a) whether India is self-sufficient in man-made fibres or whether some quantity is being imported; and

(b) if so, what is the quantity and different varieties of man-made fibre being imported and the cost of imports during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) No, Sir. Shortfall is met through imports permitted on O.G.L. basis.

(b) Approximate imports during 1981 (January-July) are as under:—

Item	Quantity (MT)	Value (Rs. lakh)
Viscose staple fibre (including polynosic & HWM)	26270.91	3992.51
Polyester Staple Fibre . . . . .	1595.74	238.21
Acrylic . . . . .	246.03	48.04
Other Types . . . . .	..	..

### Grant of Overtime, Special Pay and Diet allowances to officials of Central Excise Posted at International Airports

2549. SHRI C. HARIDAS: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Assistant Collectors and the Supervisory officers such as Superintendents of Central Excise and Appraiser of Customs in Air Customs are allowed overtime, special pay and diet allowances;

(b) if so, what are the reasons that officials working in Trivandrum Air Customs are denied these legitimate rights; and

(c) whether any steps have been taken to grant them such benefits?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): (a) While posted to Air Customs Pool at International Airports the Assistant Collectors are entitled to a compensatory allowance of Rs. 150/- per mensem. The Group B and Group C officers posted to Airpool are also entitled to over-time allowance for performing the duties after their duty hours. Besides this, uniform allowance (recurring as well as non-recurring) equipment allowance and diet allowance and free transport are also given.

(b) and (c). The Trivandrum Airport was declared as an International Airport only lately. Having regard, inter-alia, to the workload, it has not been considered necessary yet to constitute an Air Customs Pool for this airport. As and when such Pool is

constituted for this airport, the officers selected for the Pool would be entitled to similar allowances etc. as are admissible to the Pool Officers at the other International Airports. It may be pertinent to add that even at the other International Airports, the non-Pool Officers posted there are not in receipt of such allowances etc.

**Smuggling of Morphine and Opium from Alkaloid Factories at Ghazipur and Neemuch**

2550. SHRI LADLI MOHAN NIGAM: Will the Minister of FINANCE be pleased to state;

(a) whether it is a fact that smuggling of morphine and opium the production of which is totally controlled by Government, has been regularly going on from the alkaloid factories at Ghazipur (UP) and Neemuch (MP) with a link with Mafia;

(b) if so, what are the details thereof of stating the quantity and the value of morphine smuggled out of these factories in 1978, 1979 and 1980; and

(c) whether Government have made any inquiry into the continuous smuggling of morphine and opium from these factories; if so, what are the results thereof and the action taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): (a) No, Sir. However, a few stray cases involving pilferage of small quantities of morphine and opium from the Government Opium and Alkaloid Factories at Ghazipur and Neemuch have been detected during the past 3 years.

(b) The number of cases of pilferage, the quantities and value of morphine involved are given below:—

Year	No. of cases	Quantity of morphine (semi-refined) (in Kg.)	Value in Rs.
1978	Nil	Nil	Nil
1979	2	0.475	1394
1980	3	1.213	3561

(c) All cases of pilferage of opium and morphine from these factories are thoroughly investigated and appropriate action is taken against the persons involved. The security arrangements in the factories are also reviewed and tightened suitably to prevent any theft or pilferages of these materials.

**Oberoi Group of Hotels**

2551. SHRI SATYA PAL MALIK: Will the Minister of FINANCE be pleased to state;

(a) the names of places in the country as well as abroad where

Shri Mohan Singh Oberoi has been running hotels, what are the type of these hotels and the time since when they are being run; what was his capital at the time of starting his business; how much capital he owns at present and what are the details of his movable and immovable property separately;

(b) what is the percentage of his capital, other individuals' capital and other financial institutions' capital which has been invested in his business;

(c) what was his total income during the last three years and the